

PROFORMA FOR DECLARATION OF ASSETS

(As On 31.03.2012)

Name of Officer(In full) : LAVAKESH PRATAP SINGH BAGHEL
Date of Birth : 24.2.1971
Present post held : V CIVIL JUDGE CLASS-I , RAIPUR

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage; inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
x	x	x	-x	x
Movable Property(Valid Above 25,000/- of Rs.)				
Name of Articles				
1				
Car Santro, Reg. no. CG07 M 1184 Purchased in year 2006 at the cost of Rs. 3,30,000 Present market value Rs 1,50,000 Approx				
Jewellery(Lump Sum)				
Jewellery(Worth Rs.)				
Gold 50 gms Costing Rs 1,55,000/- Approx				

(Signature)
10/5/13

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
X		X	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
1. LIC		Maturity amount Five Lacs	
2. LIC		Maturity amount Two Lacs	
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposits	-	-	-
2) Saving Bank A/CS	1. SBI, Kachahari Chowk Raipur	Raipur	Rs 58,288/- (as on 31/12/12)
3) Saving A/C	Central Bank of India	Raipur	Rs 2012/-
4) PPF	X	X	X
5) GPF	X	X	X
6) NSS/ NSC✓	Post Office		Rs 15000/-
7) Others Recurring A/C	1-Main Postoffice Raipur	Raipur	1000/-Per month (Rs 57000 as on 31/12/12)
Recurring A/C	2- Main Postoffice Raipur in the name of Daughter Disha Singh	Raipur	3000/-Per month (Rs 33000 as on 31/12/12)

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note :-The expected declaration of assets is subject to Provisions of C.G. Civil Services(Conduct) Rules, 1965

Signature & Date